## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2599 ANSWERED ON:05.08.2015 CIC Direction on Travel Expenses of Ministers Mohammed Shri Faizal P.P.

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware of the direction by the Chief Information Commissioner regarding the self-disclosure of travel expenses incurred by the Ministers;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a) & (b): The Chief Information Commissioner had asked the Government to consider proactive disclosure regarding the official tours of Ministers and Government officials.
- (c): The Government has already issued an OM bearing No. 1/8/2012-IR dated 11th September, 2012 regarding suo motu disclosure on official tours of Ministers and other officials.

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